

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 97 OF 2015

Dated: 3rd August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Meghalaya Power Distribution Corporation Ltd. ...Appellant(s)
Versus
Meghalaya State Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. S.B. Upadhyay, Sr. Adv.
Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Ms. Pragya Singh
Ms. Abiha Zaidi for R-7 & R-8

ORDER

We have heard learned counsel for the appellant.

List the matter for further hearing on **30.08.2016.**

**(I.J. Kapoor)
Technical Member**

ts/pr

**(Justice Ranjana P. Desai)
Chairperson**